

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 126

COMP.APPL/503(CH)2018
COMP.APPL/27 (CH)2024
&
CP No. 211/Chd/Hry/2018

IN THE MATTER OF:-

Agri-Best International B. V.

...

Petitioner

Versus

Agri Best India Ltd & ors

...

Respondent

Under Section: 241, 242, 244, CA 2013

Sec. 241(1), Sec. 242(4), Sec. 244(1)

Rule: 11 NCLT, Rules 2016

Order delivered on 12.07.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 23.08.2024.

Sd/-

Court Officer

July 12, 2024
Atiqur Rehman